

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 1 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2020**

**Name of the Company:** Peoples International & Services Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd

**Section:** 90(7) of Co. Act, 2013

**ORDER**

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Counsel Mr. Kunal Vaishnav appeared for the Petitioner. Learned Counsel Mr. Sandeep Singhi appeared. Learned Senior Counsel Mr. Navin Pahwa appeared for the Respondent. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Mr. Amalpshp Shrotri appeared for the Respondent no. 2. Learned Counsel Mr. Hamesh Naidu appeared for Alliance Industries Ltd. Learned Counsel Ms. Parini Shah appeared.

Heard Learned Senior Counsel for the Petitioner.

Matter to appear for further hearing on 17.12.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 11th day of December, 2020

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**